## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## **ORDERS OF THE BENCH**

Date of Order: 12.03.2014

CP No. 39/2013 (OA No. 109/2013)

Mr. Shobhit Vyas, counsel for petitioner.

Mr. Mukesh Agarwal, counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the respondents submits that the order dated 05<sup>th</sup> March, 2013 passed by this Bench of the Tribunal in OA No. 109/2013 has been complied with by the respondents. He submits that in compliance of the directions of this Tribunal, pensioners' CGHS card has been issued and delivered to the petitioner.

We have gone through the order of the Tribunal, reply / additional affidavit filed by the respondents as well as the documents annexed therewith, and we are satisfied that the substantial compliance of the order dated 05<sup>th</sup> March, 2013 passed by this Bench of the Tribunal has been made by the respondents.

In view of the above, the Contempt Petition does not survive. Therefore, the Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

ァ・レーマー (M. NAGARAJAN) JUDICIAL MEMBER (ANIL KUMAR)
ADMINISTRATIVE MEMBER

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